

(c) if so, whether instructions are proposed to be given to Kisananj Railway authorities to permit food grains unloading at goods shed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) No. Foodgrains are unloaded in the goods shed and only under exceptional circumstances when the goods shed is congested are foodgrains unloaded in mineral siding after taking adequate precautions to protect them from contamination and vagaries of nature.

(b) Yes.

(c) Foodgrains are already being unloaded in the goods shed at Kisananj.

Notices regarding reservation of posts for Scheduled Castes and Scheduled Tribes in Gauhati Refinery

1063. SHRI P. M. SAYEED: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Gauhati Oil Refinery has started sending copies of notices of vacancies reserved for Scheduled Castes and Scheduled Tribes to M.Ps. and M.L.As. of Assam and to the Members of the Parliamentary Committee for the Welfare of Scheduled Castes and Scheduled Tribes as recommended by that Committee (Fifth Lok Sabha), in their Sixth Report;

(b) if so, from what date this practice is being followed; and

(c) if action in that regard has not so far been taken what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI):

(a) No, Sir.

(b) Does not arise.

(c) Instructions regarding reservations for Scheduled Castes/Scheduled Tribes issued by the Government which are applicable to posts/services under Government provide for taking the following steps for securing Scheduled Castes/Tribes candidates:—

- (i) Notifying reserved vacancies to the Employment Exchange;
- (ii) Advertisement of reserved vacancies in newspapers;
- (iii) Intimation of reserved vacancies to the recognised associations of Scheduled Castes and Scheduled Tribes.

Similar procedure has been prescribed also in respect of services under the public sector undertakings, including IOC, through the directives issued by the Government. Since the directive issued to Indian Oil Corporation does not require copies of notices of reserved vacancies to be sent to the M.Ps. and M.L.As. or to the Members of the Parliamentary Committee for the Welfare of Scheduled Castes and Scheduled Tribes, the Indian Oil Corporation are not following this procedure

Introduction of container service

1064. SHRI ARJUN SETHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether railways have decided to introduce container service on a large scale to attract high-rated traffic and to improve the revenue; and

(b) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) Container service was first introduced in 1966 between Bombay and Ahmedabad. This service is now available on eleven routes and is being gradually expanded.

(b) The container service is a fast door-to-door service combining the advantages of rail and road transport.